

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.17
C.P. (IB) No.159/BB/2023**

IN THE MATTER OF:

M/s. Welf-Aids Pvt. Ltd.

... Petitioner

Order under Section 59(7) of Companies Act, 2013

Order delivered on 06.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Appeared

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner.
2. At the requests of the Petitioner Counsel, list the case on **11.03.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Shruthi